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## IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

## WP No. 41864 of 2025

(RASHID NOOR KHAN Vs UNION OF INDIA AND OTHERS)

Dated: 17-11-2025

Shri Aryan Urmalia - Advocate for Petitioner.

Shri Arnav Tiwari - Advocate for Union of India.

Shri Anubhav Jain - Government Advocate for Respondents/State.

Issue notice.

Notice is accepted by learned counsel appearing for respondent No.2 and 3 who prays for time to take instructions.

List after two weeks.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

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